

PUNJAB VIDHAN SABHA SECRETARIAT

No. 5-LA-2021/ 5503

Hon'ble Speaker has, under rule 15 of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly), directed that on Monday, the 8th March, 2021, the House shall adjourn, without question put, immediately after the presentation of Budget Estimates for the year 2021-22.

CHANDIGARH:
THE 5TH MARCH, 2021

SHASHI LAKHANPAL MISHRA,
SECRETARY.

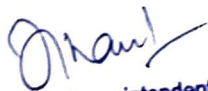
To

All Members of the Punjab Vidhan Sabha.


No.5-LA-2021/5503**, dated Chandigarh, the 5th March, 2021**

Copy forwarded for information to –

1. the Chief Secretary to Government, Punjab;
2. all Additional Chief Secretaries / Financial Commissioners / Principal Secretaries / Administrative Secretaries to Government, Punjab;
3. the Principal Secretary to Hon'ble Chief Minister, Punjab;
4. the Principal Secretary to Government, Punjab, Department of Parliamentary Affairs (with 4 spare copies);and
5. the Under Secretary to Government, Punjab, General Administration (By name) with 180 spare copies for distribution amongst various Branches under the Administrative Secretaries.



Superintendent
Punjab Vidhan Sabha
Chandigarh


SUPERINTENDENT,
for SECRETARY.